

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2228
TO BE ANSWERED ON 08.03.2018

EXPANSION OF AMBIT OF MGNREGS

2228. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state

- (a) whether the Government proposes to expand the ambit of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof;
- (c) whether the Government proposes to include the works pertaining to village roads and cleaning of drains under MGNREGS; and
- (d) if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (d): Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is a demand driven programme where planning is done in a bottom up approach. The Schedule-I of the Act provides details of permissible works under MGNREGS. Works such as “Providing all-weather rural road connectivity to unconnected villages and to connect identified rural production centres to the existing pucca road network; and construction of pucca internal roads or streets including side drains and culverts within a village” are permissible under MGNREGS. Cleaning of drains is not permissible under MGNREGS.
